

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.48 of 2017 (SZ)

Applicant(s)

Respondent(s)

M/s.Bimal Auto Agency India Pvt. Ltd.
No.60/2, Whitefield Road,
Mahadevapura, Bangalore 560048
Having its Unit –I at 6th Cross
Old Airport Road, Kodihalli,
Bangalore 560038
Rep. by its Authorised Signatory,
Sri A.Ravichandra

Vs The Karnataka State Pollution
Control Board,
Parisara Bhavana, 1 to 5th Floor,
No.49, Church Street, Bengaluru
Rep. by its Member Secretary

Legal Practitioners for Appellant(s)

Legal Practitioners for Respondents

Mr.G.Mohan Kumar

Note of the Registry	Orders of the Tribunal
Item No.21	<p>Date: 26th May, 2017</p> <p>At the request of the learned Senior Counsel appearing for the appellant, post this appeal for orders on 31.05.2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>